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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.158/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanko Banerjee Adw }  
 2. Swayam Choubey, Adw } Respondents  
 3. Mahesh Ran Gupte P.G }  
Present  
20/11/17

1. CS. SANJAY KUMAR KROPTA }  
 (P.C.S) }  
 2. CS. ROHIT KUMAR KESHARI }  
 (P.C.S) } PETITIONERS Rohit/Keshari  
 ORDER 20/11/17

Ld. Counsel for the petitioner and the respondents are present.

List on 21/11/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)